

The Government of Gujarat had requested in September, 2007 for reinstating 155 MW unallocated power to the State. The reasons for reductions in the allocation had been communicated to the State Government. There is no quota earmarked for any State.

Hike in electricity tariffs by NTPC, Kayamkulam

1769. SHRI K.E. ISMAIL:

SHRI M.P. ACHUTHAN:

Will the Minister of POWER be pleased to state:

(a) whether the Kayamkulam plant of NTPC Ltd. is likely to hike the tariff of electricity it supplies to Kerala and Tamil Nadu;

(b) if so, the present tariff and by how much it is proposed to be increased; and

(c) what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) to (c) The tariff for all Central Generating Stations including that for the Rajiv Gandhi Combined Cycle Power Project, Kayamkulam of NTPC Ltd., are determined by the Central Electricity Regulatory Commission through a transparent process involving all the stakeholders. The present tariff for this Generating Station is as below:

Fixed charges for 2008-09 at 80% Plant Load Factor	:	79.16 P/kWh
Variable charges	:	307.72 P/kWh
Fuel Price Adjustment	:	266.98 P/kWh

This tariff is due for re-determination with effect from 1.4.2009 and shall be determined by Central Electricity Regulatory Commission.

Shortage of coal

1770. SHRI TARIQ ANWAR:

DR. T. SUBBARAMI REDDY:

Will the Minister of POWER be pleased to state:

(a) whether acute shortage of coal, that is hampering power generation at several plants of the National Thermal Power Corporation, the country's largest power producer, may force to shut down some units temporarily;

(b) whether NTPC is running hand-to-mouth situation and there is no stock of coal for the last three months;

(c) if so, whether the Kahalgaon, Farakka, Talcher and Singrauli plants are running 20 per cent below capacity; and

(d) if so, the steps Government proposes to take to meet coal shortages so that several power plants are not shut down?